

**श्री एस० सी० सामन्त :** क्या यह बात सच है कि अजमेर में लड़कियों के स्कूल भी रूपान्तरित हो गये हैं ?

[**Shri S. C. Samanta:** Is it a fact that in Ajmer Girls' Schools have also been turned into basic education centres?]

**श्री जगजीवन राम:** कुछ हुए होंगे, मेरे पास इस की सूचना नहीं है।

[**Shri Jagjivan Ram:** There might be some such cases, but I have got no information in this behalf.]

#### TRANSPORT CO-OPERATIVE SOCIETIES

\*396. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) how many and in which States, Transport Co-operative Societies of Army personnel, trained in Mechanical Transport have been formed;

(b) what the contributions of the States and the Government of India to these Societies are; and

(c) how many persons have been resettled by such efforts ?

**The Minister of Defence (Shri Gopalaswami):** (a) to (c). I lay a statement on the Table of the House. [See Appendix III, annexure No. 2.]

**Shri S. C. Samanta:** May I know, Sir, whether any transport co-operative society has been formed in Mysore State?

**Shri Gopalaswami:** No.

**Shri S. C. Samanta:** May I know, Sir, what varieties of vehicles are supplied to these societies, especially in places where there are road transport corporations?

**Shri Gopalaswami:** I have no information as to what vehicles are purchased by these societies, but a certain number of vehicles have been made over to them at book value from disposals.

**Shri Nambiar:** May I know whether the amounts received out of these co-operative societies are being distributed to all the ex-military personnel equally in a particular area?

**Shri Gopalaswami:** The members of the co-operative societies will certainly participate in any profits that accrue from the working of these societies.

**Shri B. S. Murthy:** May I know whether Government will issue instructions to the State Governments

asking them to give full encouragement to these co-operative transport societies in preference to private transport companies?

**Mr. Speaker:** I am afraid this is a suggestion for action.

**Shri Hukam Singh:** Is the assistance given to these transport societies from the State Governments or from the Central Government?

**Shri Gopalaswami:** We give vehicles and accessories from disposals stocks at book value. Funds for running these societies are obtained partly as loan from the post-war reconstruction fund and partly as share capital from members.

**Shri S. C. Samanta:** I find from the statement that loans have been given by State Governments from their post-war reconstruction fund. May I know whether the Central Government has given any help or grant to these societies?

**Shri Gopalaswami:** Except the concessions I have already referred to, I don't think the Central Government give any more assistance.

#### PIONEER BANK LTD.

\*397. **Shri A. C. Guha:** Will the Minister of Finance be pleased to state:

(a) when the Pioneer Bank Ltd., West Bengal, closed its transactions;

(b) when the liquidation was ordered, who are the liquidators and what is their remuneration;

(c) the amount realised and so far disbursed; and

(d) whether the property of any of the debtors has been seized?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The Pioneer Bank Ltd., suspended payment on the 14th September, 1948.

(b) The bank was ordered to be wound up by the Calcutta High Court on the 12th July, 1949, and this order became absolute on the 6th December, 1949, on the High Court dismissing the Bank's application for sanction to a scheme of arrangement. By an order dated the 16th January, 1950, the High Court appointed Messrs. A. C. Ganguli and M. M. Bhargava as the official liquidators. Their remuneration was fixed at 5 per cent. of the gross realisations made by them. These two liquidators were replaced by Messrs. K. C. Mukherjee and P. D. Chatterjee by another order of the Court on the 7th March 1951 with a remuneration of